

**Development of Land allotted to Dera Ismail Khan House Building Society by D.D.A.**

2088. SHRI H.K.L. BHAGAT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the policy of the Delhi Development Authority for undertaking the work of development of land allotted to the co-operative house building societies in Delhi;

(b) whether the Dera Ismail Khan House Building Society, Delhi has approached the Delhi Development Authority for undertaking the work of development of the land allotted to the society; and

(c) whether Government have fixed or propose to fix target dates by which the Society must develop the land, and hand over the plots to the share-holders?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) The Delhi Development Authority does not undertake the work of development of land allotted to Co-operative House Building Societies in Delhi;

(b) Yes, Sir.

(c) It is not feasible for Government to fix target dates for completing the development work and handing over the plots to the share-holders of the Society.

**Head Injury Cases dealt with by Safdarjung Hospital, Delhi**

2089. SHRI M. RAM GOPAL REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of head injury cases dealt with by the Safdarjung Hospital at Delhi in 1968, 1969 and 1970;

(b) how many of them proved fatal; and

(c) whether the hospital is fully and properly equipped to diagnose and treat such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) and (b). A statement is attached.

(c) All the basic facilities with regard to diagnosis and treatment of such cases are

available. However, efforts are being made to improve these facilities further.

**Statement**

Statement showing the number of head injury cases dealt with by the Safdarjung Hospital, Delhi.

| <i>Year</i> | <i>No. of head injury cases dealt with</i> | <i>No. of fatal cases.</i> | <i>percentage of deals to the injury cases.</i> |
|-------------|--|----------------------------|---|
| 1968        | 787  | 83                         | 10.54   |
| 1969        | 779  | 82                         | 10.53   |
| 1970        | 791  | 90                         | 11.3  |

**Effect of Curd on Health**

2090. SHRI M. RAM GOPAL REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it has been found out by foreign scientists that consumption of curd is injurious to the health of both man and animal;

(b) whether any research has been made into this aspect in India; and

(c) if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) The Government have no information.

(b) and (c). The requisite information is being collected and will be laid on the Table of the Sabha.

**Period of stay of an Army Officer in peace Area**

2091. SHRI FETESINGHRAO GAEKWAD: Will the Minister of DEFENCE be pleased to state:

(a) the maximum period for which an Army Service Officer can stay on a particular post in peace area under the rules;

(b) the number and names of the senior officers in National Defence College, Delhi in whose case the period of overstay has exceeded 7 years; and

(c) the reasons for relaxing the rules in their favour to the detriment of the Junior Staff?